Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

New Delhi, Dated: 08th December, 2023

Subject: Amendment of Import Policy and Policy Conditions for Yellow Peas under ITC(HS) Code 07131010 of Chapter 07 of ITC(HS), 2022, Schedule –I (Import Policy).

S.O. (E).—In exercise of powers conferred by Section 3 and Section 5 of Foreign Trade (Development & Regulation) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy (FTP) 2023, as amended from time to time, the Central Government hereby amends Import Policy and Policy conditions for Yellow Peas under ITC(HS) Code 07131010 of Chapter 07 of ITC(HS), 2022, Schedule –I (Import Policy) as under—

	Existing Import Policy	Existing Policy Condition	Revised Import Policy	Revised Policy Condition
07131010 Yellow Peas		Import of Peas shall be subject to an annual (fiscal year) quota Minimum Import Price (MIP) of Rs. 200/- and above CIF per kilogram and import is allowed through Kolkata Sea port only. This Restriction shall not apply to Governments import commitments under any Bilateral or Regional Agreement or Memorandum of Understanding.	Free	a) Import is 'Free' without the MIP condition and without Port Restriction, for the period up to 31st March 2024. Import consignments where Customs out-of-charge is issued after 31st March 2024 shall not be considered as 'Free'. b) With effect from 1st April 2024, the 'Restricted' import policy and associated policy conditions as existing prior to this Notification shall come into force. c) All import of Yellow Peas during this period up to 31st March 2024 shall be allowed subject to compulsory registration under the Import Monitoring

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2. Procedures in regard to prior registration of Yellow Peas consignments under the Import Monitoring System shall be notified separately.

Effect of the Notification: Import of Yellow Peas under ITC(HS) Code 07131010 is "Free" subject to registration under the Import Monitoring system with immediate effect for the period up to 31st March 2024. MIP condition and Port Restriction shall also not be applicable to such Yellow Peas imports for the period up to 31st March 2024.

This is issued with the approval of the Minister of Commerce & Industry.

(Santosh Kumar Sarangi)

Director General of Foreign Trade &

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